

of section 95 of the Employees' state Insurance Act, 1948.

13.01/2 hrs.

[Placed in Library. See No. LT- 1939/92]

**Annual Report and Review on the working of Coal Mines Provident Fund Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Scheme for 1990-91 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1990-91 alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coal Mines provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in the papers mentioned at (1) above.  
[Placed in Library. See No. LT- 1940/92]

13.00 hrs.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE**

**Second Report**

[English]

SHRI PROBEN DEKA (Mangaldoi): I beg to present the Second Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

**COMMITTEE ON AGRICULTURE**

**Second Report and Minutes**

[English]

SHRI J. CHOKKA RAO (Karimangar): I beg to present the Second Report (Hindi and English versions) of the Committee on Agriculture on the Ministry of Agriculture (Department of Agricultural Research and Education) - Indian Council of Agricultural Research and Minutes of the Sittings of the Committee relating thereto.

13.01 hrs.

[English]

**PETITION RE: EMPLOYEES PLAN TO REVIEW THE NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD.**

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to present a petition signed by Shri I.S. Jha, Governor, NPCC Employees Joint Forum and other employees of the NPCC Ltd., regarding 'Employees Plan' to revive the National Projects construction Corporation Ltd.

13.02 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

**MATTERS UNDER RULE 377**

- (i) **Need for a uniform Scheme to provide financial assistance to the economically poor people affected by fire**

[English]

DR. VISWANATHAM KANITHI (Srikakulam): Housing is a basic necessity for all the economically backward people, both in urban and rural areas. The age old katcha houses and Jhuggies pose a problem when they are destroyed by natural calamity such as fire. The loss may appear meagre.